

"ADVERTISEMENT"
HIGH COURT OF CHHATTISGARH, BILASPUR

Advertisement No. 04/2023	Last date of receipt of application 31.08.2023 till 5:00 P.M.
----------------------------------	--

Applications are invited in prescribed proforma for recruitment to the posts of Translator from eligible candidates having qualifications as mentioned below.

TRANSLATOR - (Level-8 of Pay Matrix) (35400-112400)

Total No. of posts - 08

Category	Number of posts	Qualification
UR	04 (Including 01 Women)	Master Degree from a recognized University in Hindi with proficiency in English Language or a Master Degree in English from a recognized University with proficiency in Hindi language. Proficiency in the use of computer is necessary. Due weightage will be given to a Law Graduate.
SC	01	
ST	02	
OBC	01	
Total	08 posts	

Note:-1. The number of posts may increase or decrease and the number of reserved posts may also vary at any time. This advertisement/recruitment and appointment shall be subject to final outcome of the S.L.P. (C) No. 19668/2022 of Supreme Court of India?

2. The posts reserved for SC, ST & OBC are reserved only for SC, ST & OBC who are the bonafide residents of Chhattisgarh State. The applicants who are bonafide residents of other state & recognized as SC, ST & OBC in their own states, will be considered only against the UR posts.
3. The candidates belonging to OBC should not be in the creamy layer.
4. Reservation shall be given to the women candidates, only who are local residents of State of Chhattisgarh.

Other Conditions:-

- (a.) he is a citizen of India.
- (b.) he has attained minimum age of 21 years and has not attained maximum age of 30 years (in case of bonafide resident of Chhattisgarh 40 years) on **01.01.2023.**

Provided that the upper age limit shall be relaxable upto a maximum limit of 5 years for the candidates belonging to Scheduled Caste, Scheduled Tribe and other Backward Classes of Chhattisgarh State.

Provided that the upper age limit shall be relaxable upto a maximum limit of 10 years for women candidates, only who are local residents of State of Chhattisgarh.

Provided further that the upper age limit of candidates who are Government servants whether permanent or temporary, shall be relaxable upto further 5 years in addition to the relaxations available as above.

Provided further that age relaxation will be given to the Physically Disabled Persons (Divyang Persons) as per Government of Chhattisgarh, GAD circular dated 27.09.2014.

Including all the relaxation as mentioned above, the maximum age should not exceed to 45 years.

- (c.) he has good character and is of sound mind and body and free from any bodily or mental defect which renders him unfit for such appointment.
- (d.) he has not more than one spouse living.
- (e.) he has not been dismissed or removed from service by any High Court, Government or Statutory Authority or Local Authority.
- (f.) he has not been convicted of any offence involving moral turpitude, or has not been permanently debarred or disqualified by any High Court or Union Public Service Commission or State Public Service Commissions or any Services Selection Board or Staff Selection Commission.
- (g.) Candidates claiming reserved category (SC/ST/OBC) shall submit their permanent Caste Certificate duly issued by competent authority only along-with certificate of resident of Chhattisgarh, otherwise they will be treated under Unreserved Category. The reserved candidates shall submit self attested copy of their permanent Caste Certificate along-with the application.
- (h.) Reserved candidates (SC/ST/OBC) are required to submit an affidavit at the time of their joining in the proforma prescribed by the State Government with their memo dated 29.06.2013 failing which their appointment shall be cancelled.
- (i.) The candidates who are Physically Disabled (Divyang) with less than 40% disability shall not be considered under Physically Disabled (Divyang) Category and shall be treated in their respective category.
- (j.) He/she must possess the requisite qualification prescribed for the said advertised post on or before the last date of receipt of application.
- (k.) The application **strictly** in prescribed proforma (In **A-4** size paper) must reach **the Registrar General, High Court of Chhattisgarh, Bodri, Bilaspur (C.G.) Pin – 495 220 by Registered Post/ Speed Post/ Humdast** only along with self attested copies of testimonials/certificates regarding age, Caste, bonafide resident, qualification, experience certificate (if any), etc. and self attested passport size photograph affixed at the place provided failing which the application shall be summarily rejected without any further communication. The applications completed in all respect along-with the enclosures will be accepted **till 5.00 P.M. of 31.08.2023**. Application received thereafter, will not be entertained. Registry will not be responsible for any postal delay.

- (l.) The applications received other than in the prescribed proforma shall not be accepted.
- (m.) The persons already in service must send their application through proper channel **or** along-with NOC of their employer issued after publication of this advertisement, otherwise, their applications shall be rejected. Further, such application be sent to the undersigned in such a manner so that it should reach the undersigned, on or before last date of receipt of application.
- (n.) The envelope containing application should be superscribed in bold Capital letters "APPLICATION FOR THE POST OF "TRANSLATOR".
- (o.) The Competent Authority reserves the right to reject all or any application without communicating any reason to the applicant. **The Competent Authority further reserves the right of fixing cut off marks for educational/ professional qualification for deciding candidature during scrutiny of the application forms or at any stage of the recruitment/examination process.**
- (p.) Unsigned applications shall be rejected summarily and no correspondence in this regard shall be entertained.
- (q.) List of eligible and non-eligible candidates will be displayed in the website of this High Court after completion of scrutiny of applications.
- (r.) The date of Screening test and Written test & Skill Test will be informed separately by uploading the same in the website of this High Court and by way of Notification in local News Papers.
- (s.) The Admit Cards/Call Letters will be uploaded in the website of this High Court only and it will not be sent by any other mode. The candidates have to download it and may appear in the written test and skill test accordingly.
- (t.) No TA/DA will be admissible to any candidate for appearing in any of the tests.
- (u.) **Selection Process:-**

The selection shall be made on the basis of Examination. The examination shall be conducted in Two Phases.

Phase -I Screening test and

Phase -II Written Test & Skill Test -

(to assess the proficiency in language and proficiency in Computer).

Phase-I Screening Test :-

The screening test shall be consisting of 100 questions of Multiple Choice Questions containing maximum 100 marks i.e. 01 No. for each question. The MCQ will consist of – English Language, Hindi Language, Vocabulary, Grammar, Computer application, Translation of Legal words (English to Hindi and vice versa) etc. There shall be no Minus (-) Marking. To qualify the said test (Screening test), the candidate has to secure minimum 60% marks in case of UR & OBC Category and 50% marks in case of SC & ST Category.

The candidates who qualify in the said screening test will be called for Phase-II (Written test & Skill Test).

Phase-II

Phase-II consists of **(A) Written Test and (B) Skill Test-**

(A) Written Test - (Total 100 marks).

English to Hindi Translation (Passage of 300 words)	50 marks	½ mark to be deducted for each mistake
Hindi to English Translation (Passage of 300 words)	50 marks	½ mark to be deducted for each mistake

To qualify this test the candidate has to secure minimum 60% marks in case of UR & OBC and 50% marks in case of SC & ST in each tests.

(B) Skill Test – (Total 50 marks)

To assess the proficiency in computer, there shall be a Computer Typing Test of Hindi @ 250 w.p.m. and English @ 300 w.p.m. which shall consists of maximum 50 marks (25 marks for each typing) and to qualify in this test the candidate has to secure minimum 10 marks in each typing. The Typing Test will be conducted in Ubuntu Linux – Libreoffice – Unicode Font. The Skill Test is only a qualifying test and the marks obtained in the Skill Test will not be taken into account for preparation of Merit List & Select List.

The merit list of qualified candidates of Phase-II examination (Written Test and Skill Test) **will be prepared on the basis of marks obtained by them in Written Test only.**

If two or more candidates secure equal marks, the candidate having Law Graduate will be given weightage and shall be kept in seniority to other and if both are Law Graduates, the senior most in age will be given seniority to other.

- (v.) The selected candidates after their joining, will be kept in probation for a period of 03 years and during the period of probation they shall be paid stipend as mentioned below;

1st year- 70% of the minimum of the pay scale of the post;

2nd year- 80% of the minimum of the pay scale of the post;

3rd year - 90% of the minimum of the pay scale of the post;

Further, during probation period, other allowances along-with stipend shall be received as a Government Servant. After successful completion of probation period and after confirmation, their pay shall be fixed at minimum of the pay scale applicable to the post of Translator.

- (w.) The records of recruitment examination shall be liable to be eliminated after six months of declaration of result of selection and thereafter no application for certified copy or inspection of documents related to selection process, shall be entertained under R.T.I. Act.

If above mentioned conditions are acceptable then only the candidate should apply for the said post.

For further details visit our website at : <https://highcourt.cg.gov.in/>

Sd/-
(Arvind Kumar Verma)
Registrar General

PROFORMA OF APPLICATION FOR THE POST OF "TRANSLATOR"

1. Full Name of the applicant
(In Hindi) :

(BLOCK Letters in English) :

Affix self
attested recent
passport size
photograph

2. Father's/Husband's Name

(In Hindi) :

(BLOCK Letters in English) :

3. Date of Birth (In English in Words) :

(In English in figure) :

4. Age as on **01/01/2023**

--	--	--

Y M D

5. Sex -

--

(mention code 1 for Male 2 for Female & 3 for Third Gender)

6. Whether, resident of Chhattisgarh - Yes / No
(If yes, enclose the attested copy of resident certificate issued by the competent authority.)

7. Educational qualification :

S. No.	Name of Exam.	Board/ University	Year of passing	Div./%/Aggri.
1.	10th			
2.	12th			
3.	Graduation			
4.	Post Graduation			
5.	Law Graduation			
6.	Computer			
7.	Other			

8. Experience (if any) : Yes/ No
[If yes, attach certificate(s)]

9. Whether : (please tick whichever is applicable)

SC	ST	OBC	UNRESERVED

(In case of SC/ST/OBC, enclose the attested copy of permanent Caste Certificate issued by the competent authority.)

- 10. Postal address :.....
:.....
:.....
- 11. Permanent address :.....
:.....
:.....
- 12. E-mail :.....

13. Whether, Physically Disabled : Yes/ No
If Yes, mention type and percentage of Disability :
(Attach certificate issued by competent authority).

14. Whether, the candidate is serving in : Yes / No
govt./semi govt. organization
(If yes, application must be sent through proper channel
or accompanied by No Objection Certificate of the department
concerned, issued after publication of this advertisement)

15. List of enclosures :-
- 1. 2. 3.
 - 4. 5.

(Signature of Applicant)

DECLARATION

I, the above-named applicant, do here declare that the statements made in this application are true, complete and correct to the best of my personal knowledge and belief and that I have not suppressed any material fact. If at any time, either during the course of recruitment or after joining services, it is discovered that any of the information furnished is incorrect or any material fact was suppressed, my candidature shall be liable to be rejected/ services shall be liable to be terminated, as the case may be.

(Signature of Applicant)

Place:
Date: